

Registrar

27.10.06

List for orders

on 17.01.05

Registrar

Registrar

17/01/05

List OA before Hon.

Bench for orders

on 21-02-05

Registrar

21.2.05

Hon. Mr. A. K. Bhatnagar, J.M.

Vide order dt. 26.2.04, the Respondents were directed to file CA. but the same has not yet been filed as per Registry report. Respondents are directed to file CA. within four weeks.

List on 6.4.05.

J.M.

of

a

No CA has been filed as yet.

6-4-2005

Hon. Mr. D.R. Tiwari, A.M.

None for the applicant, even in the revised call. Shri D. Awasthi, learned Counsel for the respondents is present.

The O.A. is dismissed in default and for non-prosecution.

A.M.

RA